

CHAMBER MATTER
NO.16

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Diary No.15339/2017

SMT. RADHA RANI

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73838/2017-EXEMPTION FROM FILING
O.T. and IA No.73840/2017-CONDONATION OF DELAY IN REFILING)

Date : 11-09-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]

For Petitioner(s) Mr. Anuj Bhandari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in re-filing the Special Leave Petition is condoned.

(POOJA ARORA)
COURT MASTER

(RAJINDER KAUR)
COURT MASTER